GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 3060 TO BE ANSWERED ON 13.12.2024

Ayurvedic Doctors

†3060. Shri Narayan Tatu Rane:

Will the Minister of AYUSH be pleased to state:

- (a) the number of sanctioned posts of Ayurvedic doctors in the country;
- (b) the details of the number of Ayurvedic doctors in Primary Health Centres in the country, grade-wise and State/UT-wise;
- (c) the details of the total number of vacant posts of Ayurvedic doctors in all the grades across the country, State/UT-wise;
- (d) the reasons for not filling these vacant posts as well as the measures taken by the Government to fill these vacant posts;
- (e) the total number of Ayurveda practitioners who passed out during each of the last five years, year-wise and State/UT-wise;
- (f) whether the Government proposes to guide the State Governments for such appointments and if so, the details thereof along with the financial assistance provided to every State/UT in this regard; and
- (g) whether the Government has also any proposal for re-starting integrated course in Ayurveda and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (f) Public Health being a State subject, the primary responsibility for sanctioning of posts and filling up of vacant posts of Ayurveda doctors in all categories comes under the purview of respective State/UT Governments and accordingly, no such data is maintained by Central Government.

Under Central Government Health Scheme (CGHS), one post is vacant against 121 sanctioned posts of Ayurveda Medical Officers due to superannuation of the incumbent. Ministry of Ayush has initiated action to fill the vacant post.

Further, Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of contractual Ayush doctors/ paramedics and their training is being supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and medicines is being provided by the Ministry of Ayush under National Ayush Mission (NAM), as shared responsibilities. The State/UT-wise status of co-located Ayush facilities at PHCs, is furnished at **Annexure-I.**

Furthermore, as per the data received from State Board/Council/UT, the State/UT-wise status of registered Ayurveda practitioners during last five years is furnished at **Annexure-II.**

(g) There is no such plan to re-start integrated course in Ayurveda. However, National Commission for Indian system of Medicine (NCISM) introduced AYUSH Module for MBBS, Nursing & Physiotherapy for proper orientation on the traditional medical systems i.e. Ayurveda, Siddha, Unani and Sowa-rigpa (ASUS) and get expertise as per the module.

Annexure-I
The State/UT-wise status of co-located Ayush facilities at PHCs

Sl. No.	Name of the State/UT	PHC
1	Andhra Pradesh	273
2	Arunachal Pradesh	50
3	Assam	71
4	Bihar	0
5	Chhattisgarh	454
6	Goa	22
7	Gujarat	868
8	Haryana	106
9	Himachal Pradesh	0
10	Jharkhand	97
11	Karnataka	375
21	Kerala	0
13	Madhya Pradesh	283
14	Maharashtra	20
15	Manipur	78
16	Meghalaya	54
17	Mizoram	10
18	Nagaland	9
19	Odisha	886
20	Punjab	94
21	Rajasthan	146
22	Sikkim	4
23	Tamil Nadu	475
24	Telangana	352
25	Tripura	84
26	Uttarakhand	44
27	Uttar Pradesh	627
28	West Bengal	368
29	Andaman & Nicobar Islands	20
30	Chandigarh	28
31	Dadra & Nagar Haveli and Daman & Diu	9
32	NCT of Delhi	0
33	Jammu & Kashmir	372
34	Ladakh	32
35	Lakshadweep	4
36	Puducherry	39
	6354	

Source: as per NHM-MIS database as on 30.06.2024

Annexure-II
State/UT-wise status of registered Ayurveda practitioners during last five years

Sl. No	Name of the State /UT	Registered Ayurveda Practitioner
1	Andhra Pradesh	569
2	Arunachal Pradesh	37
3	Assam	221
4	Bihar	652
5	Chhattisgarh	1097
6	Delhi	337
7	Goa	156
8	Gujarat	4036
9	Haryana	2073
10	Himachal Pradesh	1296
11	Jammu	274
12	Jharkhand	13
13	Karnataka	9741
14	Kerala	587
15	Madhya Pradesh	1508
16	Maharashtra	13769
17	Orissa	3
18	Punjab	1517
19	Rajasthan	1773
20	Tamil Nadu	446
21	Uttar Pradesh	3703
22	Uttarakhand	761
23	West Bengal	372
	Total	44941
